

ITEM NO.803 (Revised) COURT NO.6 SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos. 175687/2018, 175696/2018 and I.A. No. 151637/2018 in C.A. Nos. 22982-23404/2017 with Civil Appeal No(s). 22972/2017

UNION OF INDIA & ANR. Appellant(s)

VERSUS

PFIZER LIMITED & ORS. Respondent(s)

Date : 05-02-2019 These I.As, though listed, were orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Gurmeet Singh Makker, AOR  
Mr. Satya Mitra, AOR  
M/S. Khaitan & Co., AOR  
Mr. Raghavendra S. Srivatsa, AOR  
Mr. Balaji Srinivasan, AOR  
Mr. Apoorv Kurup, AOR  
Mr. Smarhar Singh, AOR  
Ms. Herinder Kaur Brar, AOR  
Mr. Ashwani Kumar, AOR  
Mr. Dheeraj Nair, AOR

For Respondent(s) Ms. Archana Sahadeva, AOR (Mentioned by)  
M/S. Cyril Amarchand Mangaldas, AOR  
Mr. E. C. Agrawala, AOR  
Mr. Dheeraj Nair, AOR  
Mr. Sarvesh Singh, AOR  
Mr. Rajeev Maheshwaranand Roy, AOR  
Mr. Sachin Gupta, AOR  
Mr. Shyam D. Nandan, AOR  
Mr. Mishra Saurabh, AOR

M/S. Khaitan & Co., AOR  
Mr. Amit Sharma, AOR  
Mr. Ashutosh Jha, AOR  
M/S. Karanjawala & Co., AOR  
Ms. Liz Mathew, AOR  
Mr. Anupam Lal Das, AOR  
Mr. Smarhar Singh, AOR  
Mr. Dhruv Pall, AOR  
Ms. Tatini Basu, AOR

Mr. Gurmeet Singh Makker, AOR  
Mr. Ashwani Kumar, AOR

Mr. Rohan Roy, Adv.  
Mr. M. P. Devanath, AOR  
Mrs. Pragya Baghel, AOR  
Ms. Diksha Rai, AOR

UPON being MENTIONED the Court made the following  
O R D E R

List only these I.As on Friday, the 8<sup>th</sup> February, 2019.

(R. NATARAJAN)  
COURT MASTER (SH)

(HARI SWAROOP PARASHER)  
ASSISTANT REGISTRAR

ITEM NO.803

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 175687/2018, 175696/2018 and I.A. No. 151576/2018 in C.A. Nos. 22982-23404/2017 with Civil Appeal No(s). 22972/2017

UNION OF INDIA &amp; ANR.

Appellant(s)

VERSUS

PFIZER LIMITED &amp; ORS.

Respondent(s)

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Mr. Dheeraj Nair, AOR

For Respondent(s)

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